

**F.No. 01(04)/Tour/CESTAT/2017**  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

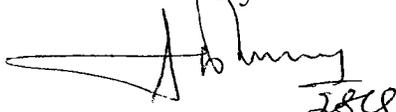
Dated 28.09.2017

ORDER NO. 41 OF 2017 (TOUR)

Hon'ble President is pleased to modify the order the following tour program to the extent given below:

Hon'ble Sh. Ashok Jindal, Member (J) who is on official tour from CESTAT, Chandigarh to CESTAT, Delhi upto 30.09.2017 has been extended till 06.10.2017.

Hon'ble Member will not be entitled for any TA/ DA.

By Order  
  
(A. Mohan Kumar)  
Registrar

Copy to

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Sh. Ashok Jindal, Member(J), CESTAT, Chandigarh
3. SPS to Hon'ble Sh. Devender Singh, Member(T),CESTAT, Chandigarh
4. PA to Registrar, CESTAT, New Delhi
5. Dy. Registrar/Asstt. Registrar, CESTAT, Delhi/ Chandigarh
6. Accounts Section, CESTAT, New Delhi
7. C.T. Section/ Website
8. Guard file/Office copy